

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4526
ANSWERED ON:18.12.2000
BAN ON DUMPING OF WASTAGE IN GANGA RIVER
ARUN KUMAR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government propose to bring legislation to ban dumping of any type of wastage in Ganga river;
- (b) if so, whether the Government have any proposal to declare Ganga as National river; and
- (c) if so, the details thereof?

Answer

MINISTER OF ENVIRONMENT & FORESTS(SHRI T.R. BAALU)

- (a) No, Sir. There are already two legal instruments in force namely Water (Prevention and Control of Pollution) Act, 1974 and Environment (Protection) Act. 1986 to deal with the discharge of wastes into rivers and water bodies which also cover river Ganga.
- (b) No, Sir.
- (c) Does not arise.